

Central Administrative Tribunal
Principal Bench

O.A. No. 1793 of 2000
C.M.A. No. 1567 of 2001
New Delhi, dated this the 11th January, 2002

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE MRS. LAKSHMI SWAMINATHAN, VICE CHAIRMAN (J)

S/Shri

1. Jai Bhagwan,
R/o Vill. & P.O. Issapur,
New Delhi-110043.
2. Rajbir Singh
3. Dharam Pal Singh
4. Rohtash
5. Tej Pal
6. Mahesh Kumar,
7. Omender Singh
8. Vinod Kunar
9. Narendra Singh
10. Raj Pal Singh
11. Harish Kumar
12. Seeke Ram
13. Ashok Kumar
14. Vinod Kumar
15. Bijender Singh
16. Daya Ram
17. Basant Kumar
18. Ved Prakash
19. Inderpal
20. Vinod Kumar
21. Jag Pal Singh
22. Sanjeev Kumar
23. Anil Verma
24. Manoj Kumar
25. Sandeep Kumar
26. Naresh Kumar

27. Arjun Singh
 28. Ajay Kumar .. Applicants
 (By Advocate: Shri K.M.M. Khan)

Versus

1. Govt. of NCT of Delhi,
 through the Chief Secretary,
 5, Sham Nath Marg,
 Delhi-110054.

2. The Development Commissioner,
 Govt. of NCT of Delhi,
 5/9 Under Hill Road, Civil Lines,
 Delhi-110054.

3. The Principal Secretary,
 Services Dept.,
 Govt. of NCT of Delhi,
 5, Sham Nath Marg,
 Civil Lines,
 Delhi-10054. .. Respondents

(By Advocate: Ms. Sumedha Sharma)

ORDER (Oral)

S.R. ADIGE, VC (A)

Heard both sides.

2. M.A. No. 1587/2001 for deletion of names of S/Shri Jai Bhagwan, Applicant No.1 and Rajbir Singh, Applicant No.2 from the list of applicants in the O.A. on the ground that they have already been employed in respondents' organisation is allowed, and in regard to the remaining applicants, in the light of submission made the O.A. is disposed of in terms of the Tribunal's order dated 31.5.2000 in O.A. No. 1431/99. No costs.

Lakshmi Swaminathan
 (Mrs. Lakshmi Swaminathan)
 Vice Chairman (J)

Adige
 (S.R. Adige)
 Vice Chairman (A)

Karthik